

action against such institutions under the UGC Act. However, complaints about misrepresentation regarding award of degrees from foreign universities were looked into by MRTP Commission. In one case, the Commission dropped proceedings against M/s. Universal New Order Education Society of New Bombay and one Prof. P. G. Balakrishnan, New Bombay, acting on behalf of the International University, Missouri (USA), on their undertaking not to indulge in unfair trade practices. In another case, the Commission directed the Management Professionals Association of Madras to stop making false and misleading claims in regard to its so called services for obtaining degrees of accredited universities.

Panel of Candidates for Principals of Kendriya Vidyalayas

1641. SHRI LOKANATH CHOUHDURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the persons on the panel prepared in 1988-89 for appointment as Principals in Kendriya Vidyalayas have since been appointed;

(b) if not, the reasons for such an inordinate delay; and

(c) whether the panel is being operated upon now and if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) The panel (of direct recruits) prepared in 1988-89 was to be operated during 1989-90 onwards. The panel is prepared with 50% more names than actual vacancies and is put into effect in the subsequent academic sessions after promotional postings and transfers are effected. As the selected candidates have not fully been covered, the panel is still being operated.

[*Translation*]

Acquisition of Land in Delhi

1642. SHRI KALKA DASS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the area of land acquired in the Union territory of Delhi during 1988 to 1990, area-wise and year-wise;

(b) the amount of compensation paid;

(c) the details of area of acquired land allocated for housing schemes developed and undeveloped, area-wise; and

(d) the time by which undeveloped land is likely to be developed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The area of land acquired in the Union Territory of Delhi during 1988 to 1990 area-wise and year-wise is as follows:—

Year	Area	
	Bigha	Biswas
1988 . . .	769	— 05
1989 . . .	995	— 01
1990 . . .	1,719	— 03
	3,483	— 09

(b) The amount of compensation paid is as under:—

1988 . . .	Rs. 92,29,514.45
1989 . . .	Rs. 2,07,65,151.91
1990 . . .	Rs. 6,91,65,586.82

(c) and (d) The details are being collected and will be laid on the Table of the House.